

SPECIAL BENCH  
COURT - I

**O-206**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/349(KB)2017  
IA(I.B.C)/312(KB)2023, IA(I.B.C)/94(KB)2023,  
IA(I.B.C)/96(KB)2023, IA(I.B.C)/746(KB)2022,  
IA(I.B.C)/724(KB)2022, IA(I.B.C)/669(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI SATYA RANJAN PRASAD**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>TH</sup> MARCH, 2023, 10:30 A.M**

|                  |                          |
|------------------|--------------------------|
| IN THE MATTER OF | RAM SARUP INDUSTRIES LTD |
| UNDER SECTION    | IBC UNDER SEC 10         |

**Appearances (via video conferencing/physical)**

Mr. Deep Roy, Adv. : For Erstwhile RP and Chairman of Monitoring Agency  
Mr. Rahul Auddy, Adv.  
Mr. Aditya Gooptu, Adv.  
Mr. Dhaval Savla, Adv.  
Mr. Aditya Gooptu, Adv.

**ORDER**

1. **IA(I.B.C)/669(KB)2021**

- i. List this matter before Regular Bench on **21/04/2023**.

**Satya Ranjan Prasad  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**